

Transfer Policy in Central Warehousing Corporation

*607. SHRI MANORANJAN BHAKTA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) Whether Government have laid down guidelines for the transfer of the employees of the Central Warehousing Corporation;

(b) if so, the details thereof?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):

(a) No, Sir.

(b) Does not arise.

[*Translation*]

Provident Fund to Contract Labour in F.C.I.

*608. SHRI SHOPAT SINGH MAKKASAR: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state whether labourers engaged in the godown of Food Corporation of India enjoy the facility of provident fund?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA): The labour engaged under Departmental and Direct Payment System are covered under FCI (Contributory Provident Fund) Regulation, 1967.

The labour under Private Contract/ Labour Cooperatives/ Management Committee / Mate Systems are governed by the

Employees Provident Fund Act and Scheme 1952.

[*English*]

Demands of All India Apprentices Trainees' Welfare Association

*609. SHRI NARSINGRAO SURYA-WANSHI : Will the Minister of LABOUR be pleased to state:

(a) whether the All India Apprentices Trainees' Welfare Association, Karnataka has in a memorandum to Prime Minister in December, 1989 demanded employment, unemployment stipend, financial aid through nationalised banks to set up small scale units in rural areas and commission to study their problems and suggest solutions; and

(b) if so, the action taken by Government on those demands?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) and (b). No such memorandum appears to have been received.

[*Translation*]

Advertisements on Doordarshan Regarding Contraceptives

*610. KUMARI UMA BHARATI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of complaints received by Doordarshan during the last three months about obscene advertisements regarding contraceptive measures being telecast on Doordarshan;

(b) the action taken thereon; and

(c) the proposal of Government to make improvements in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD): (a) to (c). About 60 letters are reported to have been received by various Doordarshan Kendras during the last three months upto 10.4.1990 complaining that as parents they felt embarrassed watching some family welfare spots relating to contraceptive methods.

No obscene or indecent language has been used in these advertisement. These advertisements were scrutinised in this Ministry as also by the Doordarshan authorities before being approved for screening.

Spots on Family Welfare telecast by Doordarshan are by and large comprehended and accepted by viewers. The Audience Analysis Research Wing of Delhi Doordarshan had conducted a Survey of spots being telecast which showed that about 15% of the total respondents interviewed had felt some embarrassment but over 85% of the persons had found the messages informative and useful.

[English]

Death of Children

*611. **SHRI MANIKRAO HODLYA GAVIT:** Will the Minister of HEALTH AND

FAMILY WELFARE be pleased to state:

(a) whether a number of new born babies die in the country due to causes peculiar to infancy;

(b) if so, the number of babies who died during the last three years, year and state-wise; and

(c) whether any remedial measures have been taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI RASHEED MASOOD):

(a) to (c). No information is available on the actual number of new born babies which die due to causes peculiar to infancy. However, according to studies conducted by Registrar General of India, 9.8% of total deaths occurring in the country in the year 1988 are due to causes peculiar to infancy. This term includes causes like prematurity, birth injuries, congenial malformation, respiratory infection of the new born and diarrhoea of the new born etc. Estimates of deaths due to causes peculiar to infancy during the last 3 years for which date is available in respect of major States is given in the following table in terms of percentage to total deaths:

<i>States</i>	<i>1986</i>	<i>1987</i>	<i>1988</i>
<i>1</i>	<i>2</i>	<i>3</i>	<i>4</i>
Andhra Pradesh	11.0	10.1	10.8
Assam	3.9	11.1	12.0
Bihar	5.3	4.6	5.2
Gujara:	12.7	9.8	7.8